Annexure – 8														
-	Name of the Corporate Debtor: Shanti Refrigeration Industries Private Limited (In CIRP); Date of commencement of CIRP: 01/09/2023; List of Creditors as on: 15/05/2024													
				•				<u>`````</u>				,		
	•	• •	•			List of operation	al creditors (Otl	her than Work	men and Empl	yees and Go	vernment Dues)			
(Amount in₹)														
Sr.	. Name of	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No	. creditor	reditor								contingent	mutual dues, that	claim not	claim under	
		Date of receipt	Amount	Amount of claim	Nature of	Amount	Amount	Whether	% of voting	claim	may be set-off	admitted	verification	
			claimed	admitted	claim	covered by	covered by	related	share in CoC					
1	Berger Paints India Limited	22-09-2023	8,87,552.00	8,87,552.00	Unsecured	-	-	No	-	-	-	-	-	-
2	Rajasthan Metals	30-11-2023	3,20,83,406.75	1,85,69,920.00	Unsecured	-	-	No	-	-	-	-	1,35,13,486.75	On the basis of the document submitted by the claimant the principal amoutn is provisionally admitted. However, the amount is yet to be verified from books of Accounts which have not been yet submitted by the Suspended Board of Directors; further the matter is also subjudiced and the amount shall be modified.
3	Quickman Security Services private Limited	16-11-2023	20,50,784.00	10,35,952.00	Unsecured	-	-	No	-	-	-	-	10,14,832.00	As per the information provided by SBOD and the acknowledgement by them the Principal amount can be admitted in full. Interest under verification as Agreement for the interest part not attached.
	Total		3,50,21,742.75	2,04,93,424.00		-	-		-	-	-	-	1,45,28,318.75	-